

ITEM NO.101
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CA No.319/2020, CA No.41/2023 & IA No.62/2023 IN CP No.43/ALD/2018

Date of Order: 8th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

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| NAME OF THE COMPANY | MR. VISHWANATH BATHLA & ORS V/S M/S LIGHT CARTS PVT & ORS |
| UNDER SECTION | 241/244 OF COMPANIES ACT 2013 |

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 9th February, 2024.

-Sd-
(Court Officer)

8th February, 2024

Priya Agarwal
(Stenographer)